

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 209
CP(IB)/110(AHM)2022

Order under Section 59 IBC, 2016 r.w Reg 38 of IBBI,2017

IN THE MATTER OF:

Hemanshu L Kapadia Liquidator of Dastoor Medichem PvtApplicant
Ltd

.....Respondent

Order delivered on ..13/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Umesh Ved, PCS
For the Respondent :

ORDER

Matter stands adjourned to further consideration on 25.04.2023.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**